

Senior Civil Judge court, Aland

Case listed Dated: 14.12.2020

Sl No.	Case Type	Case No. & year	Stage	Advocate
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**Morning Session**

01	O.S	80/2011	Hearing	C.N.M
02	R.A	11/2018	Hearing	M.A.J
03	EX.	3/2020	Hearing	S.V.N
04	EX	04/2020	Hearing	S.V.N
05	O.S	43/2020	Hearing	N.C.H
06	O.S	01/2017	Cross of DW-3 and DW-4	S.E.A
07	O.S	18/2017	Cross of PW-1	B.A.D
08	O.S	51/2017	Cross of DW-2	R.J.P
09	MVC	536/2018	Further Respondent Evidence	A.S.A
10	O.S	45/2018	Further Respondent Evidence and Cross of DW-1	B.A.D
11	LAC	217/2003	Further Arguments	S.V.P
12	O.S	25/2015	Further Arguments	S.D.B
13	R.A	08/2016	Arguments	P.N.S
14	O.S	24/2016	Production of Citation	B.A.D
15	O.S	32/2017	Defendant Arguments	B.A.D
16	MA	03/2017	Arguments	S.R
17	O.S	58/2017	Arguments	R.J.P
18	R.A	14/2018	Arguments	D.S.N
19	MVC	962/2018	Further Arguments	N.R
20	MVC	1221/2018	Further Arguments	U.G.P

**Afternoon Session**

21	MVC	1250/2018	Further Arguments	C.S.C
22	MC	09/2020	Further Arguments	A.C.T
23	R.A	05/2015	Further Arguments	B.A.D
24	O.S	30/2017	Arguments	A.W.A

**Senior Civil Judge,  
Aland.**

**Prl. Civil Judge JMFC Aland**  
**Case Listed Dated: 14.12.2020**

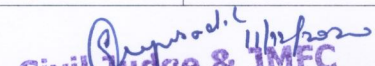
Sl.No.	Case No. & Year	Stage	Plaintiff/ Petitioner Advocate	Defendant/ Respondent Advocate
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**Morning Session**

1	O.S. 7/2015	Hearing	AWA	
2	O.S. 97/2015	Hearing	SSC	
3	FDP. 8/2016	Hearing		
4	O.S. 101/2017	Hearing	ACT	
5	FDP. 6/2018	Hearing	BAD	
6	O.S. 81/2018	Hearing	PNS	
7	O.S. 111/2018	Hearing	PNS	
8	O.S. 123/2019	Hearing	BAD	
9	O.S. 173/2019	Hearing	ACT	
10	O.S. 19/2020	Hearing	PNS	
11	O.S. 81/2020	Hearing	BAD	
12	O.S. 137/2020	Hearing	SSC	
13	FDP. 5/2018	Hearing	SSC	
14	FDP 12/2019	Hearing	BSN	
15	FDP 1/2020	Hearing	GBK	

**Afternoon Session**

16	O.S. 201/2013	Hearing	DSN	
17	O.S. 121/2019	Hearing	PVA	
18	O.S. 208/2013	Evidence	BAD	
19	O.S. 67/2014	Evidence	BAD	
20	O.S. 141/2014	Evidence	MTR	
21	O.S. 157/2014	Evidence	SSC	
22	O.S. 61/2015	Evidence	SAP	
23	O.S. 9/2016	Evidence	DSN	
24	O.S. 89/2016	Evidence		
25	O.S. 87/2017	Evidence		
26	Misc. 13/2017	Evidence	BIS	
27	O.S. 67/2018	Evidence		
28	O.S. 91/2018	Hearing	PNS	
29	O.S. 51/2019	Hearing	AWA	
30	O.S. 77/2017	Hearing	DSN	

  
**Prl. Civil Judge & JMFC, Aland.**  
 ALAND.

**Addl. Civil Judge & JMFC Aland**

Case listed dated: 14.12.2020

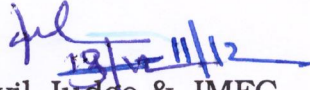
Sl.No.	Case No. & Year	Stage	Plaintiff/ Petitioner's Advocate	Defendant/ Respondent's Advocate
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**Morning Session**

1	O.S.22/2015	Evidence	MKG	PNS
2	O.S.44/2015	Evidence	RJP	ACT
3	O.S.180/2015	Evidence	DSN	MVE
4	O.S.128/2017	Evidence	PNS	AWA
5	O.S.8/2017	Evidence	SBJ	SSC
6	O.S.134/2018	Evidence	DSN	SAP
7	O.S.142/2018	Evidence	BAD	PVA
8	O.S.166/2018	Evidence	SR	MVE
9	O.S.6/2019	Evidence	BSN	SSC
10	O.S.10/2019	Evidence	UKI	ACT

**Afternoon Session**

11	O.S.247/2008	Argument	AWA	PNS
12	O.S.93/2013	Argument	BAD	SAP
13	O.S.212/2014	Argument	AWA	MVE

  
18/12/20  
Addl. Civil Judge & JMFC  
Aland.